GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 734 TO BE ANSWERED ON 08TH FEBRUARY, 2022

ESTABLISHMENT OF WELLNESS CENTRES UNDER CGHS

734. SHRI IRANNA KADADI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) the norms for establishment of new Wellness Centres under CGHS;
- (b) the details of under-construction CGHS Wellness Centres in the country, along with the expected time of completion, State/ UT/location-wise;
- (c) the details of existing Wellness Centres in Karnataka and the facilities given therein, location-wise;
- (d) whether Government proposes to establish new Wellness Centres by relaxing the norms in rural districts, where a number of CGHS beneficiaries are facing great difficulty due to non-availability of CGHS Wellness Centres; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e):The norms for opening a new Wellness Centre under Central Government Health Scheme(CGHS) are as under :-

i. In an existing CGHS City:-

For opening a new CGHS Wellness Centre in an existing CGHS City, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil Pensioners).

ii. Extension of CGHS to a new City:-

For extension of CGHS to a new City, there has to be a minimum of 6000 Card holders.

Opening of new CGHS Wellness Centre(s) is as per extant norms & subject to availability of resources.

CGHS Wellness Centre(s) at Rohini Sector-16, Alaknanda (Kalkaji), Vasant Vihar, Prasad Nagar, Sarita Vihar and Mayur Vihar (all Delhi) and Avadi, Tamil Nadu are approved.

A statement showing details of existing CGHS Wellness Centres in Karnataka and facilities given therein is at **Annexure**.

Details of existing CGHS Wellness Centres in Karnataka and facilities given therein

Sl.	Wellness Centre	Location	Common facilities provided therein
No.	(WC)		
1	WC-	Ganesha Towers,No-111,	• OPD Treatment including issue of
	1/Homeopathy	Infantry road, Shivajinagar	medicines at 10 allopathic units.
	Unit/Unani Unit	Bangalore-560001.	 Specialist Consultation at Polyclinic.
2	WC-2	Seshadripuram (Near Sri Rama	• Referral facility for secondary and
		temple), Bangalore- 560020.	tertiary care as per CGHS guidelines.
3	WC-3/ Ayurveda	No-4013/4014, Hosakerehalli	• Laboratory investigations at Polyclinic,
	Unit	Main Road, Girinagar,	and designated Wellness Centers.
		Banashankari 3rd stage (Near	 Dental treatment services at Polyclinic.
		Seetha circle), Bangalore-	• Provision for Indoor Treatment at
		560085.	Government and Empanelled Health
4	WC-4	No. 669, HBR Main Road 1st	Care Organizations (HCO).
		stage, 2nd Block, HBR Layout,	• Provision for Investigations at
		Bangalore - 560023.	Government and Empanelled Diagnostic
5	WC-5	GPRA Quarters, Vijayanagar,	centers.
		Bangalore-560040	 Cashless treatment at empanelled
6	WC-6	No-190, R V Road, 2nd block,	hospitals and diagnostic centers for
		Jayanagar, Bangalore-560011.	pensioners and other identified
7	WC-7	GPRA Quarters, Koramangala,	beneficiaries.
		Bangalore-560034.	• Reimbursement of medical expenses for
8	WC-8/ Ayurveda	GPRA Quarters, Domlur,	treatment availed in Govt. /Private
	Unit	Bangalore 560071.	Hospitals under emergency as per CGHS
9	WC-9	No.11, 1stCross, HGH Layout,	guidelines.
		Ganganagar, Bangalore-560032.	• Reimbursement of expenses incurred for
10	WC-10	DRDO Complex, C V Raman	purchase of hearing aids, artificial
		Nagar, Bangalore-560093.	prosthetics, CPAP/BiPAP machines,
11	Polyclinic	Ganesha Towers, No-111,	Oxygen concentrators, and any other
	-	Infantry road, Shivajinagar,	specified medical devices as per CGHS
		Bangalore-560001.	guidelines.
			 Issue of medical & fitness certificates for
			illness for serving employees.
			 Domiciliary visit, wherever required.
			• OPD Services at AYUSH Units of
			Ayurveda, Homeopathy and Unani.